

14.56 Hrs.

APPROPRIATION (VOTE ON ACCOUNT) NO. 2

BILL*, 1991

[English]

The Minister of Finance (Shri Manmohan Singh) : I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year, 1991-92.

Mr. Chairman : The question is :

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year, 1991-92.

The motion was adopted

Shri Manmohan Singh : I introduce the Bill.**

Mr. Chairman : The Minister may now move the Bill for consideration.

Shri Manmohan Singh : I beg to move :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1991-92 be taken into consideration".

Mr. Chairman : The question is :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1991-92, be taken into consideration".

The motion was adopted

Mr. Chairman : Now we take up clauses.

The question is :

"That clauses 2 to 4 and the Schedule stand part of the Bill".

The motion was adopted

Clauses 2 to 4 and the Schedule were added to the Bill

Mr. Chairman : The Question is :

"That clause 1 the Enacting Formula and the long Title stand part of the Bill".

The motion was adopted

Clause 1. the Enacting Formula and the long Title were added to the Bill.

Shri Manmohan Singh : I beg to move :

"That the Bill be passed."

Mr. Chairman : The question is :

"That the Bill be passed."

The motion was adopted

15.00 Hrs.

GENERAL BUDGET, 1991-92 GENERAL DISCUSSION

[English]

Mr. Chairman : The House will now take up the discussion on the General Budget. The time allotted, I believe, this must have been discussed in the Business Advisory Committee, is 15 hours.

Shri Jaswant Singh (Chittorgarh) : Mr. Chairman, Sir, the hon. Finance Minister when moving the Budget for 1991-92 did many unusual things. But, there was one particular unusual remark that I was struck by. The hon. Finance Minister dedicated the Budget of 1991-92. It was, of

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** Introduced with the recommendation of the President.